

Annexure-7

Name of the corporate debtor: MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED; Date of commencement of liquidation: 25.06.2024; List of stakeholders as on: 21.09.2024

List of operational creditors(Government Dues)

(Amount in ₹)

SL No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Assistant Commissioner of CGST & CX, Andaman and Nicobar Division Haldia Commissionerate	-	-	₹ 18,97,80,377	₹ 8,59,15,730	Indirect Tax Demand	-	-	29.76%	-	-	-	₹ 10,38,64,647	The claim form C ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received incomplete. As per IBBI Notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38"
				₹ 18,97,80,377	₹ 8,59,15,730				29.76%				₹ 10,38,64,647.00	